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Ttile: Need to make Supplementary Budgetary Provisions during 2014-2015 for establishment of premier educational institutions and creation of Knowledge hubs in Andhra Rradesh.

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): Section 93 of the Andhra Pradesh Reorganization Act states that 11 premier educational institutions and 8 major infrastructure projects would be set up in the new state of Andhra Pradesh. However, none of these would compensate for the loss or excellent research and education network of the Hyderabad city. Nevertheless, considering it would take eight to ten years to create knowledge hubs, I request that necessary Supplementary Budgetary provision be made in the current financial year for initiating the process to establish these institutions and make them fully operational by the end of the current plan. For this purpose a provision of Rs 2000 crores may kindly be provided in the Union Budget during the current financial year for the preparation of DPR, infrastructure development and other activities. In this connection, Government of India should intervene and do justice to Andhra Pradesh State.